

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

O.A/761/2013

Date of Order: 10.06.2019



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member**

Chitta Ranjan, Das Son of Shri Phanibhusan Das, aged about 46 years, 7 months, worked as Cook, P.A No. 40347-N, Station Catering Section, 62, SU, Air Force Station, Salua, P.O Salua, District - Paschim Medinipur, residing at village - Khajra, P.O Kushgeria, P.S Keshiary, Dist - Paschim Medinipur, Pin 721133.

--Applicant

-versus-

1. Union of India, service through the Secretary, Ministry of Defence, South Block, New Delhi - 110001.
2. The Air Officer Commanding In-Chief, Head Quarter, Eastern Air Command, P.O Shillong, District - Shillong, State of Assam, Pin - 936174.
3. The Station Commander, 62, Signal Unit, Air Force, Salua, P.O Salua, P.S Kharagpur (Local) District Paschim Medinipur, West Bengal, West Bengal, Pin 721145.
4. The Wing Commander, Civil Administration Section, Air Force, Salua, P.O Salua, P.S Kharagpur (Local) District Paschim Medinipur, West Bengal, West Bengal, Pin 721145.

--Respondent

For The Applicant(s): Mr. N. Roy (Proxy counsel)

For The Respondent(s): Mr. B.P Manna, counsel

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Ld. Proxy counsel submits on behalf of Mr. P.Nag, ld. Counsel for the applicant, that the applicant does not want to pursue the matter and wants to withdraw the O.A.

2. Accordingly, the O.A is disposed of as 'withdrawn'.
3. Letter of withdrawal be produced to be kept on record.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)